## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

3

C.P No. 1063/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES:

Punjab National Bank

V/s.

Shree Radhe Industries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

AN VINT J. Meule Ach for

Throught furtherer

## ORDER CP No. 1063/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter for further hearing on 17.7.2017.

Sd/-

Sd/-

**B.S.V. PRAKASH KUMAR** 

V. NALLASENAPATHY

Member (Judicial)

Member (Technical)